OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI TIS HAZARI COURTS

ORDER

On attaining the age of superannuation Sh. Gajraj Singh, S/o Sh. Mehtab Singh, Sr. Judicial Assistant, E.C. No-2339, shall retire from Government Service with effect from 31/01/2022 (Afternoon).

GIRISH KATHPALIA KATHPALIA Date: 2022.01.20 17:41:31 +05'30'

(GIRISH KATHPALIA) Principal District & Sessions Judge (HQs)
Delhi

4189 - 4224 No. _____ Admn. II/PF/Ret./2022

Delhi, Dated the 2012

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge, West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South District, Saket Courts, New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South District, Saket Courts, New Delhi.
- The Sr. A.O. (J)/A.O. (Judicial), Vigilance & Litigation Branch, Central & South District, Delhi/ New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II); Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South District, Saket Courts, New Delhi, for further necessary action.

The Web-Site Committee, Tis Hazari Courts, Delhi.

- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Sh. Gajraj Singh, S/o Sh. Mehtab Singh, Sr. Judicial Assistant, presently posted in Copying Agency, South District, Saket Courts, New Delhi with the direction to process regarding surrendering of government accommodation, if Ballelselm occupied.

(Balbir Singh Shalar) 34 22 Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.